

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:17  
ANSWERED ON:22.11.2012  
SHARING OF WATER  
Thamaraiselvan Shri R.

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has decided to call a meeting of all the State Governments to resolve the issues concerning sharing of water in view of some decisions taken by States with regard to supply of water;
- (b) if so, the details thereof;
- (c) whether the States have been asked to adhere to the agreements made in the past; and
- (d) if so, the details thereof and their reaction thereto?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) & (b) The Central Government continues to strive towards amicable resolution of differences concerning sharing of water among the State Governments through negotiations. Meetings are, therefore, called from time to time as and when the need arises.
- (c) & (d) Inter-State agreements with regard to sharing of water are made and implemented by the concerned State Governments.